

THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: _____ CP 1/2003 (GA 183/2002)

Applicant (s) **Shashi Kant**

Respondent (s) **S.C.Dutta & Ors.**

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

17.7.2003

Mr.C.B.Sharma, Counsel for the applicant.

Mr.Arun Chaturvedi, Counsel for the respondents.

D.B. not formed today. E_g listed before the D.B.
on 18.8.2003.

(Signature)
(GURMIT SINGH)
DEPUTY REGISTRAR

18.8.2003

Mr. C.B. Sharma, Counsel for the applicant.

Mr. Arun Chaturvedi, Counsel for the respondents.

Both the learned counsel for the parties
state that the order of the Tribunal has been
implemented.

Consequently, this CP is dismissed.

(Signature)
(A.K. BHANDARI)
MEMBER (A)

(Signature)
(G.L. GUPTA)
VICE CHAIRMAN

copy given
no. 1424,
at 25/8/03